

(c) if so, what are the reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The proposed Namrup III fertilizer project is currently being processed for final investment approval. Land needed for the project has been identified. The Fertilizer (Planning and Development) India Ltd has been chosen as the main engineering contractor and FPDIL have negotiated arrangements for obtaining process knock-how from abroad for some sections of the ammonia plant, not available with them. The likely zero date for the project is May, 1979.

(b) No, Sir.

(c) Does not arise.

इस्पात के निचे कच्चे माल पर धायात शुल्क से छूट

3151. श्री हरमोहन वर्मा: क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने इस्पात के लिए कच्चे माल पर लगे धायात शुल्क में छूट देने का निर्णय किया है; और

(ख) यदि हाँ, तो कितन तारीख से और इसके क्या कारण हैं ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्रीमान् मुखर्जी) : (क) जी, हाँ। कुछ विशिष्ट श्रेणियों की सीमित मात्रा के लिये।

(ख) चूंकि वेकी उत्पादन में कमी और माँग में वृद्धि हो जाने से इन श्रेणियों की कमी हो गई थी अतः यह फैसला किया गया था कि इन श्रेणियों का इस्तेमाल करने वाले उद्योगों को समुचित मूल्यों पर इसके विस्तार के लिये स्टील अथॉरिटी ऑफ इंडिया लि० की मार्फत इन श्रेणियों का पर्याप्त मात्रा में धायात किया जाए। चूंकि धायातित इस्पात के मुख्य अर्थिक हैं अतः सरकार ने प्रथम दिनांक 29 नवम्बर, 1978 के आदेश संख्या 194, 29 नवम्बर, 1978 के आदेश संख्या 293 और दिनांक 23 दिसम्बर, 1978 के आदेश संख्या 308 द्वारा इनके धायात पर शुल्क समाप्त कर दिया है। यह भी फैसला किया गया है कि इनके धायात पर और कोई भी अन्य विशेष शुल्क के लिये कितन मंत्रालय द्वारा देश की आर्थिक सहायता दी जाएगी।

Large Reserves of Crushed or Dust Coal in Darjeeling, W.B.

3152. SHRI RAJ KRISHNA DAWN: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that in Darjeeling district of West Bengal large reserve of crushed or dust coal is reported to exist;

(b) if so, is there any plan by Government to use such coal as fuel or as raw materials for certain chemicals; and

(c) is there any other proposal by Government to use these resources?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Highly crushed coal as thin, lenticular seams of limited extent occurs in Darjeeling district. A reserve of about 15 million tonnes of crushed coal has been estimated.

(b) and (c). There are at present no plans by Coal India Limited to develop mines in the area as it is geologically highly disturbed and the reserves are also limited.

Working of Engineering Officers

3153. SHRI RAJ KRISHNA DAWN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) is it a fact that the senior most engineering officers at A.I.R. and Doordarshan stations are still made to work under programme officers, junior to them in rank;

(b) is it a fact that as far back as in 1978, Ministry of Information and Broadcasting had decided that no officer in A.I.R. will administratively work under another officer of junior or equal rank; and

(c) what steps do the Government propose to take to remove the above-said anomaly as early as possible?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI). (a) to (c). The cadres of Engineering and Programme Officers being different, there is no question of *inter se* seniority between the officers of these two cadres. Certain administrative instructions were issued on 2nd July, 1973 based on the recommendations of the Chanda Committee proposing certain structural changes without impairing the unity of Radio Stations as a programme producing entity. The proposed structural arrangements, however, could not be implemented as it involved basic issues of creating double establishments and the like. However, pending a final decision with regard to the declaration of an officer from either of these cadres as a "Head of Office", Director-General, All India Radio and Director General, Doordarshan have been deciding each case keeping in view the functional necessities.

Take over of Oil India Ltd.

3154. SHRI JYOTIRMOY BOSU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) when exactly the negotiations between Assam Oil Company and the Government of India to finalise the deal for complete take over of the Oil India Ltd. by the latter started;

(b) whether the deal has been finalized;

(c) if so, what are the salient features;

(d) if the answer to (b) be in the negative, when exactly the much-awaited deal is expected to be finalized; and

(e) the factors responsible for the unusual delay in reaching an agreement?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Nego-

tiations with Buznah Oil Company for acquiring effective Government control over Oil India Limited started in 1976.

(b) No, Sir.

(c) Does not arise.

(d) It is not possible to indicate any firm date at this stage.

(e) Negotiations are still in progress. It is not in public interest to divulge the details.

Issue of Licences/Letters of Intent for setting up of Fertilizer Units

3155. SHRI JYOTIRMOY BOSU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) how many licences/letters of intent issued during 1977 and 1978 for settling up fertilizer units in the country;

(b) total capacity sanctioned,

(c) share of (1) Public Sector, (2) Indian Private Sector and (3) foreign companies in the total capacity sanctioned; and

(d) particulars of the large business Houses who have been granted letters of intent/licences to set up fertilizer plants and capacity sanctioned to each?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Eleven letters of intent/Licences have been issued during 1977 and 1978 for setting up fertilizer units in the country.

(b) The names of the companies and the capacity of finished products sanc-